

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00838/2018

Jabalpur, this Wednesday, the 13th day of February, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Anil Kumar Patel, S/o Shri Ram Krishan Patel, Date of Birth – 02/07/1983, Unemployed R/o Village & Post Amilki, Tehsil – Huzur, Police Station – Govindgarh, District – Rewa (M.P.) 486550.
2. Shri Ram Krishan Patel, S/o Shri Sudarshan Patel, aged about 56 years, Agriculturist, R/o Village & Post Amilki, Tehsil – Huzur, Police Station – Govindgarh, District – Rewa (M.P.) 486550
-Applicants

(By Advocate – Shri Rakesh Singh)

V e r s u s

1. Union of India through its General Manager, West Central Railway, Indira Market, Jabalpur – 482001 M.P.
2. Divisional Railway Manager, West Central Railway, Jabalpur Division, Jabalpur M.P.
3. Divisional Railway Manager (P), West Central Railway, Jabalpur Division, Jabalpur, M.P.
4. Senior Divisional Personal Officer (Recruitment), West Central Railway, Jabalpur Division, Jabalpur, M.P.
5. Land Acquisition Officer/Sub Divisional Officer, Tehsil Huzur, District – Rewa (M.P)
-Respondents

**(By Advocate – Smt. Anjana Shrivastava, proxy counsel of
Shri A.S. Raizada)**

O R D E R (O R A L)**By Navin Tandon, AM.**

Learned proxy counsel for the respondents submits that the relief prayed for by the applicants has already been granted and, therefore, the O.A has become infructuous.

2. Learned counsel for the applicants agrees to it.

3. Accordingly, the O.A is dismissed as having become infructuous.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-